

National Company Law Tribunal

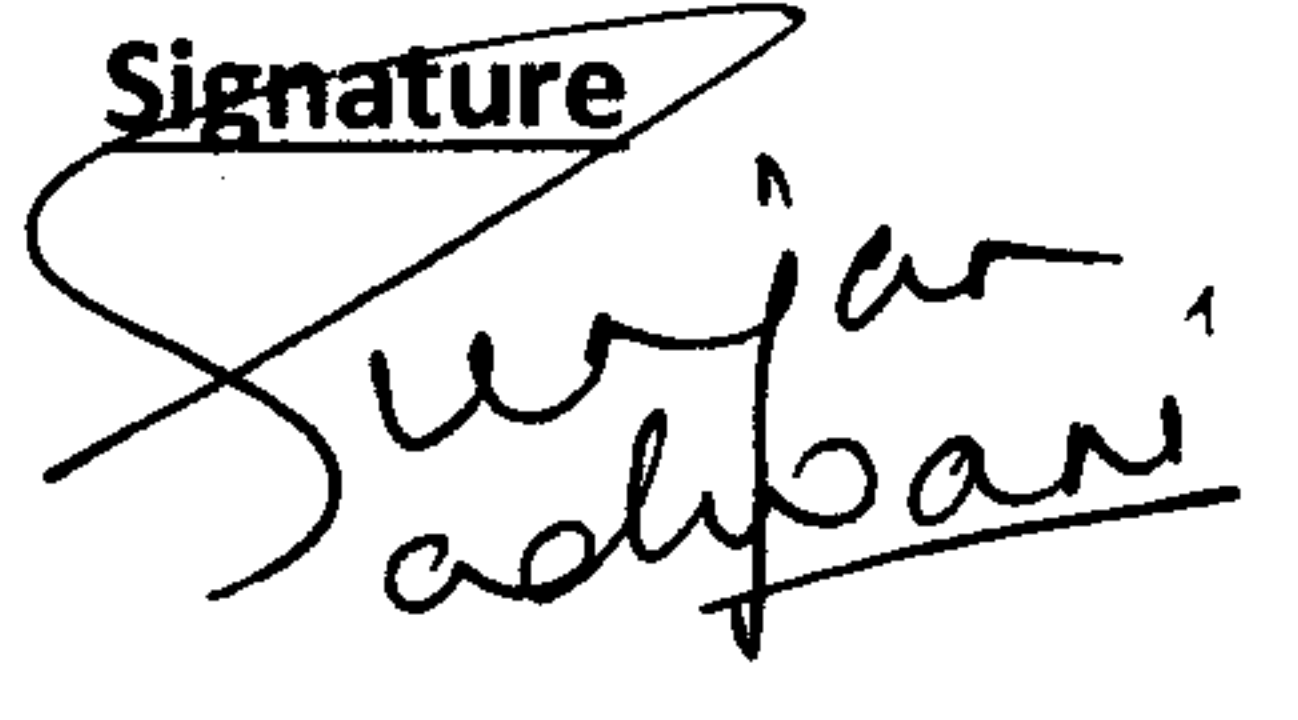
Allahabad Bench

CP NO. (IB) 64/ALD/2017
CA No.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2018

NAME OF THE COMPANY: Vayanasri Auto Sales

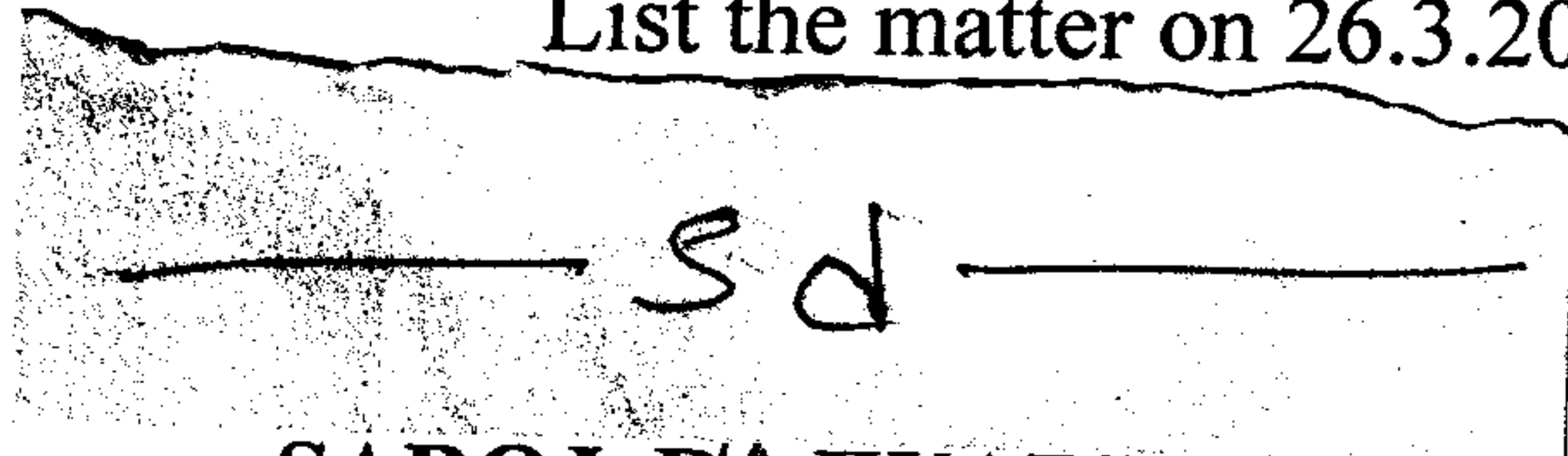
SECTION OF THE COMPANIES ACT/I & B CODE: 10 IBC

<u>SI. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MS. GUNJAN JADWANI	Adv.	Corp. Applicant	
2.				

C.P No.(IB)64/ALD/2017

Ms Gunjan Jadwani, the advocate for the petitioner-Corporate Applicant, is present in the court. She requested an adjournment. Prayer is allowed.

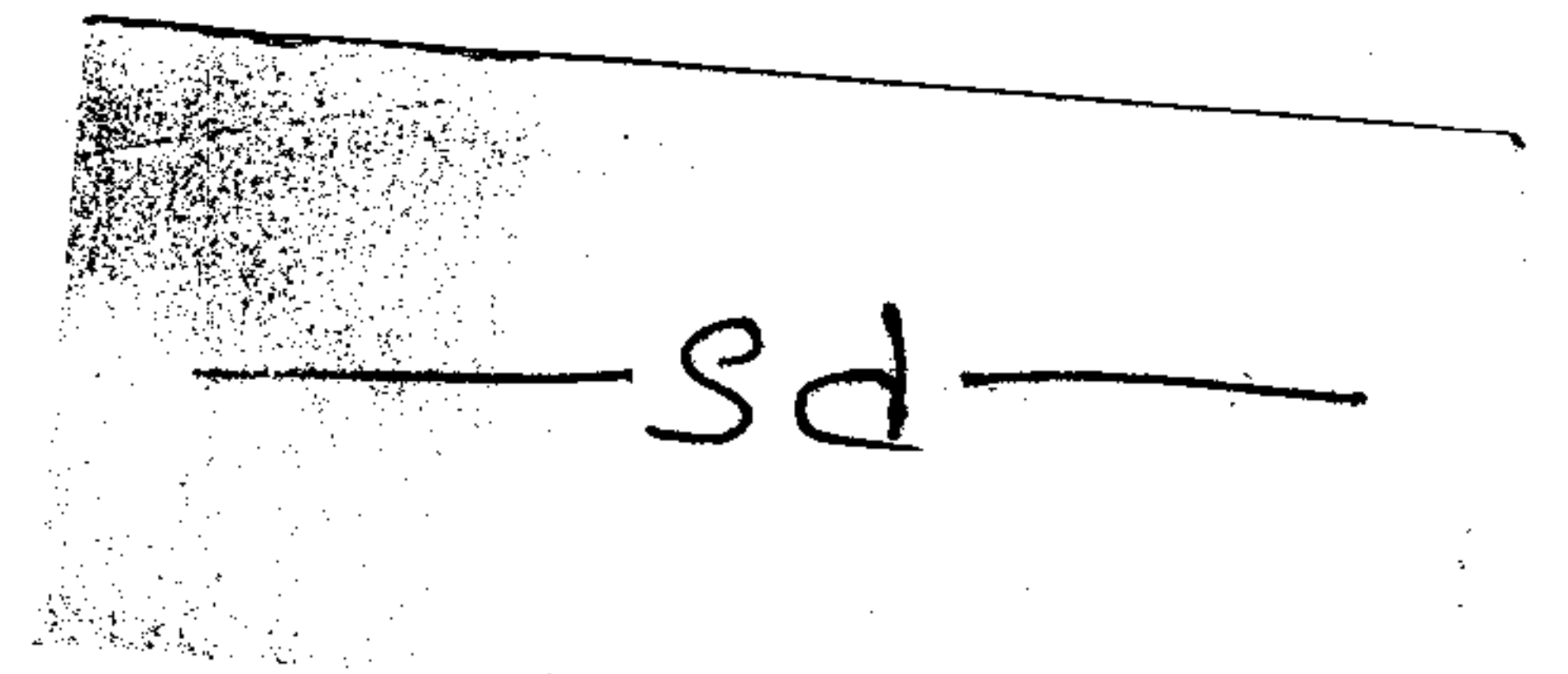
List the matter on 26.3.2018.



SAROJ RAJWARE
Member (Technical)

Date : 23.03.2018

Typed by;
Jyoti
(Stenographer)



V.P.SINGH
Member (Judicial)